

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.55/2020

PARWAIZ ARIF TITU

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(With appln.(s) for IA No.5918/2020 - EXEMPTION FROM FILING O.T.,
IA No.16875/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/
FACTS/ANNEXURES and IA No.5917/2020 - STAY APPLICATION)

Date : 08-11-2021 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Mukesh Kumar, Adv.
Mr. Khushi Mohd., Adv.
Mr. Anjum Parvez, Adv.
Ms. Nilofar Khan, AOR

For Respondent(s) Ms. Garima Prasad, Sr. Adv., AAG
Mr. Pradeep Misra, AOR
Mr. Suraj Singh, Adv.
Mr. Manoj Kr. Shrama, Adv.
Mr. Bhuwan Chandra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 List the Writ Petition on 22 November 2021.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Court Master